

In the Central Administrative Tribunal
Calcutta Bench

MA-771/2001
(OA 118/97)

7-2-2002

Present : Hon'ble Mr.B.P.Singh, Member(A)
Hon'ble Mr.Kuldip Singh, Member(J)

M/O Defence

-Vs-

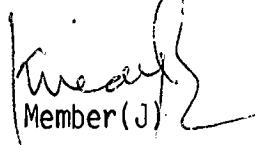
Prabir Kumar Mohanta & Ors

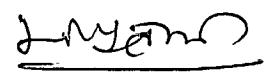
For the applicant : Mr.B.Mukherjee

For the respondent : Mr.N.C.Chakraborty

ORDER

This MA is filed for seeking extension of time to implement the Orders of the Tribunal dated 2-5-2000. While disposing the case, the respondents were given 3 months time. Again the respondents came seeking extension of time, which was heard on 14-12-2000. But the said application was rejected. Now again the respondent has filed MA seeking extension of time. In view of the fact that the prayer for extension of time has already been rejected, the present MA has no merit. The same is liable to be rejected.
Accordingly, the same is rejected.


Member(J)


Member(A)